

Listed on : . .2016
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 7113 OF 2016

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 15090 OF 2016

(Application for exemption from filing official translation)

SHARDA DEVI

...Petitioner

VERSUS

STATE OF U.P.

...Respondent

AND

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 7156 OF 2016

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 15185 OF 2016

(Application for exemption from filing official translation)

ANIL KUMAR

...Petitioner

VERSUS

STATE OF U.P.

...Respondent

OFFICE REPORT

The matters above mentioned have been filed by Ms. Mona K. Rajvanshi, Advocate on behalf of Petitioners against the Judgment and Order dated 15.6.2016 of the High Court of Judicature at Allahabad, Uttar Pradesh in Criminal Appeal Nos. 6631 and 6528 of 2009, respectively.

It is submitted that an application for exemption from surrendering (Criminal Misc. Petition Nos. 12441 and 12446 of 2016) in the matters above mentioned were listed before the Hon'ble Judge in Chambers on 8.8.2016 when His Lordship was pleased to grant time to file proof of surrender of the Petitioners.

It is further submitted that Counsel for the Petitioner has on 6.9.2016 filed proof of surrender of the Petitioners in

both the matters. Copy of the same is enclosed herewith for kind perusal of the Hon'ble Court.

It is submitted that SLP(Crl.) No. 944 of 2014 referred to as Annexure P-19 (Page Nos. 85-86) in SLP(Crl.) No. 7113 of 2016 and between the same parties in SLP(Crl.) No. 7156 of 2016 was listed before this Hon'ble Court on 7.11.2014 when the Hon'ble Court was pleased to dismiss the same.

It is lastly submitted that SLP(Crl.) No. 7156 of 2016 is tagged with SLP(Crl.) No. 7113 of 2016 as both are arising out of common order. Hence, listed together.

The matters above-mentioned are listed before the Hon'ble Court with this office report.

DATED this the 21st day of September, 2016.

COPY TO:

ASSISTANT REGISTRAR

Ms. Mona K. Rajvanshi, Advocate

c4/dk

ASSISTANT REGISTRAR